



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.11.2023

### NOTICE

Please take notice that the following matter listed in Court-II on 30.11.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1014 of 2022  (PH)	MTL Pipes India Ltd.  Vs.  Vikas Gupta	Kumar Ranjan  Nityansh Solanki  Atul Singh	Rajeev Nayan  Santosh Kumar  Kumar Anurag Singh

By order of Hon'ble Chairperson

-Sd/-

Registrar